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GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 2nd May, 1982

NOTIFICATION
INCOME TAX

No. 4628 (F.No.203/134/81-ITA.II): It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purposes of sub-section (2A) of Section 35 of the Income-tax Act, 1961, by the Indian Council of Agricultural Research, New Delhi.

1. Scientific Research Project : Utilisation/Treatment of Effluent for Irrigation.
2. Sponsored by (a) : Harihar Polyfibers Co. Ltd.,
3. Sponsored at (b) : University of Agricultural Sciences Hebbal, Bangalore-560024.
4. Duration of the Project : Three years w.e.f. 1st June, 1981.
5. Estimated cost : Rs. 3,67,600/- (Rupees Three Lakhs sixty seven thousand and six hundred only).

2. The University of Agricultural Sciences, Hebbal, Bangalore stands approved vide Ministry of Finance (Department of Revenue) Notification No. 878 (F.No.203/39/75-ITA.II) dated 18th April, 1975.

Sd/-
(M.G.C. Goyal)

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 2. Director of Inspection (I.T.& Audit)/Investigation/Intelligence/Special Investigation/RS&P/FAFR/Recovery/Vigilance/Survey, N. Delhi.
 3. Directorate of O&MS (II), 1st floor, Alwan-e-Ghalib, Maba Sundri Lane, New Delhi.
 4. The Indian Council of Agricultural Research, Krishi Bhavan, New Delhi with reference to their letter No. 17(13)/81-CDN(Tech), dated 19th February, 1982.
 5. The Vice President, M/s Harihar Polyfibers, P.O. Kawarapatnam-591123 (New Harihar), Distt. Dharwar, Karnataka State with reference to their application No. CM: 81-82/1020, dated 27.6.1981.
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